

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 126**

**APPEAL/5(CH)2023**

**IN THE MATTER OF**

**Kesha Lata**

...

**Appellant**

**Versus**

**Punjab Builder and Traders Pvt.  
Ltd. & Ors.**

...

**Respondents**

**Under Section: 58(3), 59, CA 2013**  
**Rule: 11 of NCLT**

**Order delivered on 03.05.2024**

Due to paucity of time, the matter could not be taken up today, hence  
adjourned to 14.06.2024.

Sd/-

**Court Officer**